

Transparency in Publishing of Tariff Officer

Issues of Consultations

Q No 1

Ans. Yes. The consumer will get more information as well as authenticity for publishing tariff on proposed prescribed format by TRAI.

Q No. 2

Ans. No, there is no need to prescribe separate format on each mode.

Q.No 3

Ans. Yes. Sufficient information is available to consumers on TSP's website.

Q.No 4

Ans. Yes, the consumer will get more information on every offerings and vouchers.

Q.No. 5

Ans. There is need of such tool as the TSP's are already providing enough information.

Q.No.6

Ans. Yes, the consumer must know the implications of such plans.

Q.No.7

Ans. Yes, the T & C's must be clear and in bold letter on product as well as displayed on various modes/channels for clear and more information for consumers.

Q.No 8

Ans. Yes. As the plans are active and required to publish in details of all such plans.

Q.No 9

Ans. Yes. As the consumer frequently visits in such POS and retail outlets.

Q.No. 10

Ans. Yes. The TSP's is already displaying the tariff on websites in an effective manner.

Q.No. 11

Ans. Yes, the consumers can get more information as well as authenticity of such tariff plans

Q.No.12

Ans. Yes, the proposed monitoring and compliance is enough to deter any violation of compliance.

Q.No13

Ans. The TRAI must keep watch on proposed format on all TSPs for implementation of publishing tariff in the interest/protection of consumers.

Joginder Paul